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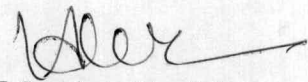
S.R.Sahu-Vrs-UIO&Ors

ADMISSION Sl.No.11  
OA No.886/13

**Order dated -19<sup>th</sup> December, 2013.**

CORAM  
**THE HON'BLE MR.A.K.PATNAIK, MEMBER (JUDICIAL)**

.....  
Heard Mr.D.K.Mohanty, Learned Counsel for the Applicant  
and Mr.T.Rath, Learned Standing counsel appearing for the  
Respondents. On the prayer of Mr.Mohanty, Learned Counsel for the  
Applicant this OA is disposed of as withdrawn with liberty to file better  
OA, if so advised.

  
Member (Judicial)